

regulations of the Coal Mines Regulations, 1957 : 44(3)(a) 100, 102 and 190.

(d) and (e). The report of the DGMS has been laid on the Table of the House on 20-3-1980. The Eastern Coal fields Limited have initiated disciplinary action against officers found responsible.

Super Thermal Power Plant at Brajraj Nagar in Orissa

1582. DR. KRUPASINDHU BHOI : Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state :

(a) whether the Government of India are proposing to establish a Super Thermal Power Plant basing on the 2 B Valley Coal reserves in Brajraj nagar in Orissa; and

(b) if so, what infrastructural steps are being undertaken to start the work in near future ?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) and (b) . There is no proposal by the Government of India to establish a super thermal power station at Brajraj nagar in Orissa utilising the coal from Ib Valley.

मध्य प्रदेश में कुछ स्थानों पर दूरदर्शन केंद्रों की स्थापना

1583. श्री सत्यनारायण जटिया : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि मध्य प्रदेश में उज्जैन, इन्दौर, रतलाम, मन्दासौर, खांडवा, खारगोन, ग्वालियर और भोपाल में दूरदर्शन सुविधा कब तक उपलब्ध करा दी जाएगी और क्या इस संबंध में सरकार का कोई प्रस्ताव है?

सूचना और प्रसारण तथा पूर्ति और पुनर्वासि मंत्री (श्री बसन्त साठे): वित्तीय साधनों की कमी और दूरदर्शन के विस्तार को कम प्राथमिकता देने के कारण, छठी पंचवर्षीय योजना की अवधि (1978-83) के दौरान, मध्य प्रदेश में फिलहाल नया दूरदर्शन केंद्र स्थापित करने का कोई विचार नहीं है।

फिर भी, भविष्य में दूरदर्शन प्रसार की योजनाओं को प्रतिपादित करते समय सुझावों को ध्यान में रखा जायेगा।

Dam on Sahabi river in Haryana

1584. SHRI RAM SINGH YADAV: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) is it correct that dam on 'Sahabi River, within revenue boundary of village Jadhthal of State of Haryana is under construction;

(b) is it correct that the water of the above dam would submerge Abadi areas and the whole agricultural lands of villages Lalpur, Akoli, Ujoli, Dhamawas and Rabadka of the State of Rajasthan; and

(c) whether Government propose to construct an open barrage on the dam to avoid the submergence of the above said village and loss to the properties of residents of those villages ?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI):

(a) The Government of Haryana have forwarded to the Central Water Commission for examination, the project report for construction of Masani barrage on the Sahabi river near village Masani in district Mohindergarh of Haryana State. The project is yet to be accepted by the Planning Commission for implementation. However, in the annual plan for 1980-81 of Haryana, it has been indicated that an expenditure of Rs. 108.97 lakhs has been incurred on the scheme during 1978-79 and the anticipated expenditure during 1979-80 is Rs. 500 lakhs. With this outlay, work on the flood embankments forming part of the barrage has been taken up.

(b) According to the project report, the following villages of Rajasthan State may be affected by submergence:—

1. Rabadka
2. Karriawas
3. Lalpur
4. Dhani
5. Bhattu Dhani
6. Jhokhawas
7. Akoli